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7, 8 & 17  
% 30.07.2009

Present: Mr. Chandramani Bharadwaj for Ms. Rashmi Chopra, Advocate  
for the appellant.  
Mr. M.S. Syali, Sr. Advocate with Mr. Pratyush Jain & Mr. Raneer  
Kiyala, Advocates for the respondent.

+ I.T.A. No.97/2008  
I.T.A. No.98/2008  
I.T.A. No.175/2008

The issue raised in these appeals is covered by the judgment of this  
court in *Commissioner of Income Tax Vs. Dabur India Ltd.:* (2006) 283 ITR 197  
(Delhi).

These appeals are accordingly dismissed.

  
A.K. SIKRI, J.



NEERAJ KISHAN KAUL, J.

JULY 30, 2009  
'AA'